

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:369  
ANSWERED ON:18.08.2003  
BAN ON BURNING OF WASTE  
SURESH RAMRAO JADHAV (PATIL)

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government are aware of a report of United Nations Environment Programme (UNEP) wherein it is stated that incinerators alone account for 69 per cent of dioxin emissions worldwide;
- (b) If so, whether the Government propose to ban burning of waste which causes emissions of several Persistent Organic Pollutants;
- (c) If so, by when a decision in the matter is likely to be taken; and
- (d) If not, the reasons therefor ?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

- (a) Yes, Sir.
- (b) & (c) Burning of municipal solid waste is prohibited under the Municipal Solid Wastes (Management and Handling) Rules, 2000 . As per the Bio-medical Waste (Management and Handling) Rules, 1998, incineration / burning of chlorinated plastics is not permissible.
- (d) Does not arise.